

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 730 of 2021	State Tax Officer Office of State Tax Officer Vs. Vijay P. Lulla & Anr.	Maulik Nanavati	
3.	Comp. App. (AT) (Ins) No. 744 of 2021	State Tax Officer Office of Assistant Commissioner of State Tax Vs. Vijay P Lulla & Anr.	Maulik Nanavati	
4.	Comp. App. (AT) (Ins) No. 754 of 2021	Vinod Kumar Kothari Liquidator of Nicco Corporation Ltd. Vs. --	Anirudh Wadhwa	
5.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	
6.	Competition App. (AT) No. 08 of 2021	Air Cargo Agents Association of India Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 445 of 2021	Amit Gupta Vs. Anil Kohli Resolution Professional for Dunar Foods Ltd.	Gyanendra Kumar	Abhishek Anand
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8.	Comp. App. (AT) (Ins) No. 475 of 2021 & I.A. No. 1812, 1813 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors. With	Shankh Sengupta	Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti
9.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr.	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1
10.	Comp. App. (AT) (Ins) No. 581 of 2021	Shabeena Arshad & Anr. Vs. Nilesh Sharma Resolution Professional Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Stuti Vatsa Nilesh Sharma Varsha Bnerjee-R1
11.	Comp. App. (AT) (Ins) No. 674 of 2021	DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors.	Hafeez Patanwala	Heena George Arjun Sheth-R2 Ketul Ramubhai Patel-R3 Kaazvin Kapadia-R4

For Hearing

12.	Comp. App. (AT) (Ins) No. 110 of 2020	Damodar Valley Corporation Vs. Cosmic Ferro Alloys Ltd. & Anr.	Madhumita Bhattacharjee	Yashwardhan DN Sharma Naresh Balodia-R1 Vaijayant Paliwal-R2
13.	Comp. App. (AT) (Ins) No. 161 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermögensverwaltung Ltd. & Anr. With	R. P. Agarwal	Ankur Kashyap-R1 Dinkar Venkatasubramania n-R2 Yashish Chandra
14.	Comp. App. (AT) (Ins) No. 169 of 2021	State Bank of India Vs. Peter Beck and Peter Vermögensverwaltu Ltd.	Bishwajit Dubey	Yashish Chandra Abhishek Kumar- R2 Ankur Kashyap-R1 Yashish Chandra
15.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya
16.	Comp. App. (AT) (Ins) No. 359 of 2021	S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr.	Pooja Mehra	Ananya Kumar Aditya Mehta-R1 Rajat Joneja-R2 Siddharth Dutta

For Directions - to Settle Date

17.	I.A. No. 2005 of 2021 in Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	Aarzo-R1,3 Tushar Tyagi & Nikshubha Sethi-RP
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18.	Comp. App. (AT) (Ins) No. 553 of 2019 (PH)	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
19.	Comp. App. (AT) (Ins) No. 982 of 2019 (PH)	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. With	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
20.	Comp. App. (AT) (Ins) No. 347 of 2021 (PH)	SREI Multiple Asset Investment Trust- Vision India Fund Vs. Kotak Mahindra Bank Ltd & Ors.	Diwakar Maheshwari	Amit Mahajan-R1 Sanjeev Singh Kajal Bhatia
21.	Comp. App. (AT) (Ins) No. 449 of 2020	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
22.	Comp. App. (AT) (Ins) No. 504 of 2020	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury-R2 Ankur Mittal-R3
23.	Comp. App. (AT) (Ins) No. 746 of 2020	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1
24.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Arvind Kumar Gupta

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar